

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA

UNSTARRED QUESTION NO. 3928

ANSWERED ON 19.12.2024

CLEANING OF RIVERS

3928. SHRI ABHISHEK BANERJEE

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the Government has set any timeline to clean all major rivers to the desired standards; and
(b) if so, the details thereof along with the timeline set in this regard and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) & (b) Rivers in the country are polluted due to discharge of untreated and partially treated domestic sewage from cities/towns and Urban Local Bodies, industrial effluent in their respective catchments, lack of dilution, dumping of wastes and other non-point sources of pollution. Rapid urbanization and industrialization have compounded the challenges.

Cleaning/Rejuvenation of rivers is a continuous process. It is the primary responsibility of States/Union Territories (UTs) and Urban Local Bodies to ensure required treatment of sewage and industrial effluents to the prescribed norms before discharging into the rivers and other water bodies.

This Ministry has been supplementing efforts of the States/UTs by providing financial and technical assistance for abatement of pollution in rivers/tributaries in Ganga basin through the Central Sector Scheme of Namami Gange Program, and the Centrally Sponsored Scheme of National River Conservation Plan for other rivers in the country.
